

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:251
ANSWERED ON:11.08.2010
PRIVATE UNIVERSITIES
Bhagat Shri Sudarshan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) exercises control over the functioning of private universities in the country;
- (b) if so, the details thereof;
- (c) the number of private universities in the country which have been given land on subsidised rates by the Government;
- (d) whether complaints have been received regarding the functioning of the private universities in the recent past; and
- (e) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 251 FOR ANSWER ON 11.08.2010 ASKED BY SHRI SUDARSHAN BHAGAT, HON'BLE MEMBER OF PARLIAMENT REGARDING PRIVATE UNIVERSITIES.

(a) & (b): Universities established by State Legislatures without public funding (as private universities) are regulated under the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003.

(c): Allotment of land is a subject matter coming under the purview of State Governments. According to University Grants Commission (UGC) no such information is centrally maintained.

(d) & (e): According to the UGC, it came to the Commission's notice that 9 private universities established by State Legislatures were found to have affiliated colleges and off-campus centre(s) beyond the territorial jurisdiction of the States in which the university is established in violation of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 and in violation of the orders of the Supreme Court of India in the matter of Prof. Yash Pal & Ars. Vs. State of Chhattisgarh and others [W.P. (C) No. 19/2001]. The list of these universities is at Annexure. All such Universities have been advised by the Commission to stop their operations, if any, beyond their territorial jurisdiction whether off-campus, study centres, affiliation to colleges or centres operating through franchises. Two of the State (Private) Universities namely, University of Petroleum and Energy Studies, Dehradun and Himgiri Nabh Vishwavidyalaya, Dehradun have, according to the Commission, closed down their off-campus outside the State of Uttarkhand.

In addition, a complaint has been received by UGC against NIMS University, Jaipur regarding commercialization of Higher Education. The Commission has asked for comments of the University and State Government.